

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No. 13 of 2020

Kunti Devi Appellant
Versus
Central Coalfields Limited & Others Respondents

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mrs. Manimala Pal, Sr. Advocate
For the Respondents : Ms. Ranjana Mukherjee, Advocate

Oral Order
07/ Dated 10.09.2021

As prayed, put up this case on 24.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)